

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13021/2011

WINDSOR PARK R. W.A.

Petitioner(s)

VERSUS

VICE CHAIRMAN, GDA AND ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 10/01/2012 This Petition was called on for hearing today.

For Petitioner(s) Mr.Pawan K.Singh,adv.
Mr. Santosh Mishra,Adv.

For Respondent(s) Mr. Krishnanand Pandeya,Adv.

Mr.Manoj Kr.Sharma,adv.
Mr. Pradeep Misra ,Adv

Mr.L.P.Singh,adv.
Ms.Ruchi Kohli,adv.

UPON hearing counsel the Court made the following
O R D E R

Service is complete. The respondent has not filed
counter affidavit in spite of last chance granted.
Hence, place the matter before the Hon'ble Court as per
rules.

(Sunil Thomas)
Registrar